

(9)
25.4.95

Hon. Mr. S. Das Gupta, AM
Hon. Mr. J. S. Dhaliwal, JM

None for the applicant.
None responded even when the
case was called twice.
However, adjourned to 7.8.95.
In case none appeared for the
applicant on that date also,
appropriate orders shall be
passed.

JM

Wb.
AM

07.8.95

Hon. Mr. S. Das Gupta AM
Hon. Mr. T. L. Verma JM

None for the applicant^{and} None for the
respondents even after the list was
revised. On the earlier two occasions
also none appeared on behalf of the
applicant. It is apparent that the
applicant has lost interest in pursuing
the case. The case is dismissed in
default.

JM

Wb.
AM